

[Maulana Azad: It is under consideration and it is difficult to give any definite reply at the moment.]

Shri Matthen: May I know whether the proposed University Grants Commission is on the model of the U.K. Grants Commission?

مولانا آزاد : گورنمنٹ اس پر
دعوان دے رہی ہے - ابھی کوئی
آخری فیصلہ نہیں ہوا -

[Maulana Azad: The matter is under consideration of the Government and no final decision has yet been taken.]

"RAZNAGAR HUR" OF TRIPURA

*1933. **Shri Dasaratha Deb:** Will the Minister of States be pleased to state:

(a) whether the "Raznagar Hur" of Tripura can be brought under cultivation;

(b) whether it will give 800 acres of paddy land;

(c) whether local peasants have sent a deputation to the Divisional Officer of that locality; and

(d) whether Government propose to give any aid to these peasants?

The Minister of Home Affairs and States (Dr. Katju): (a) to (d). The required information is being collected and will be laid on the Table of the House when received.

Shri S. C. Deb: May I know whether the proposals made earlier by the representatives of the people have been accepted by the Food Ministers?

Dr. Katju: I do not know. I require notice.

EXPERTS COMMITTEE (OSMANIA UNIVERSITY)

*1934. **Dr. Suresh Chandra:** Will the Minister of States be pleased to state:

(a) whether it is a fact that the Experts Committee set up by the Government of India in connection with the taking over of Osmania University by the Centre, has not met even once so far; and

(b) if so, the reasons therefor?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) I understand that the Committee will meet very shortly.

Dr. Suresh Chandra: May I know whether the Government have finally dropped the idea of taking over Osmania University?

Dr. Katju: No, no.

Shri Krishnacharya Joshi: May I know whether any time-limit is fixed in the terms of reference for the submission of the report?

Dr. Katju: I do not think so. If they delay very much we will have to fix some time-limit.

Shri H. G. Vaishnav: What would be the medium of instruction in case the University is taken over by the Centre?

Dr. Katju: Look at the question, Sir, and look at the supplementary.

Mr. Deputy-Speaker: Taking over of the University? The question of details to be decided after taking over the University is a different matter.

Dr. Suresh Chandra: The hon. Minister said that the Committee will be meeting shortly but he has not stated the reason. He has not replied to part (b) of my question, regarding the reasons why this Committee did not meet.

Dr. Katju: It is difficult sometimes to speculate upon the reasons. A meeting of the Legislature in Hyderabad might have been possibly one of the reasons but I cannot really give the reason which affected other people.

Shri R. N. Reddy: Is Government aware of the feelings against this step in Hyderabad State itself?

Mr. Deputy-Speaker: Appointment of the Committee itself?

Dr. Katju: It is a matter of opinion.

Shri Matthen: What is the reaction of the Hyderabad Government to this proposal?

Dr. Katju: The reaction is very good.

Shri E. N. Reddy: May I know whether Government have received any representations in this regard on behalf of the people's organisations in the State?

Dr. Katju: Not that I recollect. I require notice.

Dr. Suresh Chandra: May I know whether the Osmania University has not opposed to its being taken over by the Centre?

Dr. Katju: These are all past history. All sorts of representations were received when the Committee was set up.

Dr. Suresh Chandra: It is not past history because the representations have been made to the Osmania University and the Government, and I suppose the Ministry, is awaiting the replies.

مدرسٹر آف ایجوکیشن اینڈ

نیچرل ریسورسز اینڈ سائنٹیفک ریسرچ

(مولانا آزاد): اگر آنریبل ممبر کا یہ

خیال ہے کہ ابھی حال میں کوئی اس

طرح کا ریپریزنٹیشن گورنمنٹ کو

ملا ہے تو میں یہ کہہ سکتا ہوں کہ

نہیں ملا ہے۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Contrary to the hon. Member's impression, I may say that Government have received no such resolution recently.]

UPGRADING OF CITIES

*1935. **Shri Punnoose:** Will the Minister of Finance be pleased to state:

(a) whether in the orders issued recently upgrading of a few cities as 'C' class stations, the names of Vellore, Tanjore, Ranchi, Rajamundry, Cuttack, Jamnagar and Bhopal, whose population exceeds a lakh according to the 1951 census, have been omitted;

(b) if so, why these stations have been excluded from the list of 'C' class stations;

(c) whether Shahjahanpur has been classified as a 'C' class station while its population is less than that of some of the stations referred to in part (a) above; and

(d) whether it is a fact that the recommendation of the Pay Commission in regard to grant of house rent allowance at stations with a population of a lakh and above has been accepted by Government?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Yes, Sir.

(b) Only those towns which had a substantial excess over 1 lakh on the basis of 1951 census figures were included in the list of Class 'C' towns. Since these towns did not satisfy this criterion, they were omitted from the list.

(c) Yes, Sir; it was included in 1947 when the original orders sanctioning compensatory (city) allowance and house rent allowance were issued.

(d) No, Sir. The population criterion was not strictly adhered to but was kept in view at the time of sanctioning the allowances in 1947.

Shri Punnoose: Is it not a fact that the Pay Commission has recommended these allowances for all towns with a population of over one lakh?

Shri M. C. Shah: I have already stated that these population figures were kept broadly in mind. These population figures had not been meticulously taken as the criterion.

Shri Punnoose: The hon. Minister stated, "substantial excess over one lakh". Can he make it more specific?

Shri M. C. Shah: The inter-departmental committee decided that 15 per cent. over one lakh should be considered as substantial.

Shri Punnoose: May I know whether the population is the only factor that counts or whether the cost of living in particular towns is also taken into consideration in fixing these allowances?

Shri M. C. Shah: In the house rent allowance and compensatory allowance, the population basis has been taken.

P.T.O. CONCESSION

*1937. **Shri Punnoose:** Will the Minister of Home Affairs be pleased to refer to the reply to starred question No. 864 asked on the 18th March, 1953, regarding grant of the P.T.O. Concession to Central Government Servants and state whether any decision has since been taken in the matter?

The Deputy Minister of Home Affairs (Shri Datar): The matter is still under consideration.

आसाम में बवंडर

*१९३८. श्री रघुनाथ सिंह: क्या गृह-कार्य मंत्री यह बतलाने की कृपा करेंगे कि २१ और २२ अप्रैल, १९५३ की रात को आसाम में जो गहरा बवंडर आया था तथा जिसमें रेल-गाड़ियों का चलना तक रुक गया था उस बवंडर में जन तथा धन की कितनी हानि हुई ?

The Deputy Minister of Home Affairs (Shri Datar): No report of heavy